

Declaration of Assets and Liabilities

Year 2022-23

I, Vikas Kumar son/daughter/wife of Shri Rajendra Prasad,

Aged 30 years, belonging to Bihar legislative assembly secretariat service and presently working as Assistant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs- 12000/-	MONIKA KUMARI 8000/-	SHREE RAJENDRA PRASAD(FATHER) 15000	SMT. DROPATI DEVI(MOTHER) 16000	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/CS- Rs- 29757/ PPF - 206170/-	INDIAN Bank Rs-9500/-	100000	30000	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY HAVING YEARLY PREMIUM OF RS.26827 /-(SUM ASSURED - 500000/-) AND LIC POLICY HAVING HALF YEARLY PREMIUM OF RS.- 1485 /-(SUM ASSURED- 50000/-) POST OFFICE NATIONAL SAVING CERTIFICATE OF RS- 60000/-. RD OF MONTHLY PREMIUM OF RS - 3000 /- and RS- 500 In Saving a/c In post office	-	LIC POLICY OF SUM ASSU-RED 50,000/-	LIC POLICY OF SUM ASSURED 50,000/-	-
(v)	Motor Vehicles (details of make, etc.)	PULSAR 150DTS-I BIKE (DATE OF MANUFACTURING- 10/2019) HAVING REGISTRATION NO. BR01EN1462 and REGISTRATION DATE- 14.11.2019 Maruti Suzuki celerio car (DATE OF MANUFACTURING- 10/2017) HAVING REGISTRATION NO. BR01DF6515 and REGISTRATION DATE- 09.10.2017	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Almost 70 Gm of gold	70 gram of Gold ornament 190 gm of silver ornaments	40 Gm of Gold ornaments	70 gm of Gold ornaments 50 gm of silver ornaments	-
(vii)	Other assets, such as values of claims / Interests	-	-	-	-	-

Handwritten signature

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Dependant-1 Name SHREE RAJENDRA PRASAD(FATHER)	Dependant-2 Name SMT. DROPATI DEVI(MOTHER)	Dependant-3 Etc. Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	Approx 1 and 3/4 kattha at sriram ljarl buxar Approx 1 kattha at lal ganj buxar, And 1 kattha at gadhar ganj buxar.	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	-	House property at gadhar ganj Buxar	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as Interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial Institutions and government dues:-

[Note : Please give separate details for each item)

	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 03.02.2023
(a)	(i) Loans from Banks	SBI - 750000	634477
	(ii) Loans from financial Institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-

Amal Singh

	(f) Other dues, if any	-	-
(b)	(I) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX RETURN FILED FOR ASSESSMENT YEAR 2022-23 Income Tax including surcharge- 42528/- PAN NO.- DMRPK2017P	-
	(II) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(III) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :- 110124056418

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided ancestral parental property. At present, the property belongs to my parent.

Signature विकास कुमार

Name of Employee: VIKAS KUMAR

Place: PATNA
Date: 09-02-2023

Designation: ASSISTANT
Department: BIHAR LEGISLATIVE ASSEMBLY
SECRETARIATE

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.